

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1652
ANSWERED ON:23.03.2012
CHILD ABUSE
Reddy Shri Anantha Venkatarami

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government had conducted any study on child abuse in April 2007 covering 13 States in India;
- (b) if so, the outcome thereof; and
- (c) the follow-up action taken by the Government thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Yes Madam. The major statistics/observations of the report 'Study on Child Abuse: India, 2007' are placed at Annex.

(c) The Government in the Ministry of Women and Child Development is implementing the Integrated Child Protection Scheme (ICPS) from 2009-10, for the welfare of children in need of care and protection. All States/Union Territories, except Jammu & Kashmir, have signed Memorandum of Understanding with the Ministry to implement the Scheme. To protect children from sexual abuse and exploitation, 'The Protection of Children from Sexual Offences Bill, 2011' has been introduced in the Rajya Sabha on 23rd March, 2011. Further, the National Commissions for Protection of Child Rights was constituted in 2007 under the Commissions for Protection of Child Rights (CPCR) Act, 2005 to protect the rights of children. Thirteen States/Union Territories have also set up the State Commission for Protection of Child Rights.